

*[English]***Coastal Wing Home Guard**

1965. DR. VALLABHBHAI KATHIRIA :
SHRI RATILAL KALIDAS VARMA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the proposal of Government of Gujarat for raising of Coastal Wing Home Guard Battalion is still pending with the Union Government;

(b) if so, the details thereof; and

(c) the steps taken by the Government for security of international border in Gujarat?

THE MINISTER OF HOME AFFAIRS (SHRI I. K. ADVANI) : (a) No, Sir.

(b) Does not arise.

(c) Vigilance is being maintained along the international border of Gujarat. Various measures have also been taken in connection with coastal security in the State. These include, *inter alia*, deployment of BSF Water Wing units, setting up of Naval detachments, patrolling along the coast, strengthening of intelligence network and presence of local police in the coastal districts.

Ad-Hoc Ayurvedic and Unani Doctors in CGHS

1966. SHRI ARIF MOHAMMED KHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Ayurvedic and Unani Doctors recruited on ad-hoc basis by CGHS in August, 1980 have been regularized so far;

(b) if so, the details thereof;

(c) if not, the reasons for not giving the benefits of pay scales, promotion and seniority in comparison to allopathic doctors recruited on ad-hoc basis similarly who have been made regular long back and have been getting all the benefits; and

(d) the steps taken by the Government to redress the grievances of these doctors?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT BZHILMALAI) : (a) to (d) The Services of four Ayurvedic Physicians recruited on Ad-hoc basis in August 1980, were regularised with effect from 21-9-97. They have become entitled to all Service Benefits like Promotion, Seniority, etc. w.e.f. from the said date.

No Unani Physician was recruited on ad-hoc basis in August, 1980.

*[Translation]***De-addiction**

1967. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of amount released for de-addiction in the country during the last three years till April 1998;

(b) the works undertaken under the de-addiction programme; and

(c) whether the Government have achieved the target of de-addiction?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) The amount released for de-addiction in the country for the years 1995-96, 1996-97 and 1997-98 are Rs. 11.16 crores, Rs. 9.73 crores and Rs. 11.5 crores respectively. During the current financial year upto April, 1998 a sum of Rs. 14.18 lakhs was released.

(b) The work undertaken under the de-addiction programme are:

(i) identification;

(ii) indoor detoxification;

(iii) counselling addicts during their stay for detoxification;

(iv) recovery and re-assimilation of the addicts into society as a drug free individual; and

(v) follow-up.

(c) The scheme for Prohibition and Drug Abuse Prevention being a social welfare scheme, no targets were fixed. However, as a result of the implementation of the various programmes under the scheme, upto December 1997, 2,21,981 addicts were registered and 69,618 were detoxified.

*[English]***AIDS Control Programme**

1968. SHRI TATHAGATA SATPATHY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have made any review on the success achieved under the AIDS Control Programme implemented in different States during the Eighth Five Year Plan;

(b) if so, the details thereof, State-wise;

(c) whether the Government are implementing any awareness campaign for preventing and spreading of AIDS;

(d) if so, the details thereof; and